## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3154 ANSWERED ON:19.08.2011 BENEFITS TO CONTRACTUAL EMPLOYEES UNDER RNTCP Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether employees working on contract under the Revised National TB Control Programme (RNTCP) have been given certain financial and other benefits across the country;
- (b) if so, the details thereof;
- (c) whether the Government has received complaints regarding exclusion of such workers employed outside Delhi from the above-said benefits;
- (d) if so, the details thereof alongwith the facts in this regard; and
- (e) the corrective measures taken/ proposed by the Government on the matter?

## **Answer**

## THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) to (e): The financial and other benefits to contractual employees under Revised National TB Control Programme are as per the terms and conditions of the mutually agreed contract signed between the contractual employees and respective State/District Health Societies set up under National Rural Health Mission at State and District levels.